

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has provided funds to Madhya Pradesh Electricity Board for time bound implementation of various small and micro-hydel projects during the last three years;

(b) if so, the details thereof;

(c) whether the funds provided are inadequate; and

(d) if so, the time by which the additional funds are likely to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The approved Plan outlays for small and micro hydel projects in the case of Madhya Pradesh State during the last three years i.e. in 1990-91, 1991-92 and 1992-93 were Rs. 752 Lakhs, Rs. 982 Lakhs and Rs. 800 Lakhs respectively.

(c) and (d). The outlays are approved in consultation with the State government keeping in view the status of implementation of different projects and the funds required for implementation the projects on schedule.

#### **Loan by CMC Limited**

7744. DR. RAJAGOPALAN:  
DR. R. K.G. RAJULU:

Will the PRIME MINISTER be pleased to state:

(a) whether CMC Limited or its subsidiary in U.S.A. namely BRI Inc. (U.S.A.) has given any loan to a company under liquidation in Europe;

(b) if so, the details thereof and the proce-

dures followed in sanctioning the loan; and"

(c) the resultant financial burden, on the company as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) As a part of an agreement between Baton Rouge International Inc. a wholly owned subsidiary of CMC Ltd. in USA and BRI (Europe) Ltd., Baton Rouge International, Inc. gave a loan of \$ 25,000 and arranged a loan of \$ 75,000 for BRI (Europe) Ltd.

This was arranged in accordance with an agreement between the two companies

CMC Ltd. gave an advance of \$ 20,000 to BRI (Europe) Ltd. as bridge finance for which no specific authorisation appears to be on record.

BRI (Europe) Ltd. has gone under liquidation in March, 1993.

(c) As BRI (Europe) Ltd. is in the process of liquidation, the financial burden would be known only after this process is over.

[Translation]

#### **Relief to Bhopal Gas Victims**

7745. DR. RAMKRISHNA KUSMARIA:  
Will the PRIME MINISTER be pleased to state:

(a) whether the Central Bureau of Investigation has recently unearthed any gang involved in the bungling of interim relief being provided to the Bhopal gas victims;

(b) if so, the number of persons arrested in